

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 128
Cont. A (CA) No. 03/425/JPR/2021
In
CP No. 182/241-242/JPR/2020
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Nitin Maheshwari & Ors.

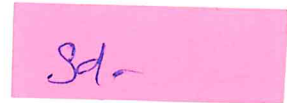
...Petitioners

Versus

Avni Surgical Private Limited & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up for hearing. Post the matter to 28.03.2024.



**(Prabhu Dayal Sewda)
Court Officer**

February 08, 2024